



महाराष्ट्र शासन राजपत्र

असाधारण
प्राधिकृत प्रकाशन

गुरुवार, नोव्हेंबर २९, २००७/अप्रहायण ८, शके १९२९.

स्वतंत्र संकलन म्हणून फाईल करण्यासाठी या भागाला वेगळे पृष्ठ क्रमांक दिले आहेत.

भाग आठ

(अध्यादेश, विधेयके व अधिनियम यांचा इंग्रजी अनुवाद)

In pursuance of clause (3) of Article 348 of the Constitution of India, the following translation in English of the Maharashtra (Third Supplementary) Appropriation Bill, 2007 (L.A. Bill No. LXXVI of 2007), introduced in the Maharashtra Legislative Assembly on the 29th November 2007, is hereby published under the authority of the Governor.

By order and in the name of the
Governor of Maharashtra,

A. M. SHINDEKAR,
Secretary to Government,
Law and Judiciary Department.

L. A. BILL No. LXXVI OF 2007.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2008.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending

(५०८)

on the thirty-first day of March 2008; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Fifty-eighth Year of the Republic of India as follows :—

Short title. 1. This Act may be called the Maharashtra (Third Supplementary) Appropriation Act, 2007.

Withdrawal of Rs. 46,17,03,84,000 out of the Consolidated Fund of the State for the Financial Year 2007-2008.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate, to the sum of four thousand six hundred seventeen crores, three lakhs and eighty four thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2008, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation. 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2008.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Funds (4)	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department.					
A-2	Elections	2015, Elections	40,00,000	...	40,00,000
A-3	Public Service Commission.	2051, Public Service Commission.	...	4,00,00,000	4,00,00,000
A-4	Secretariat and Miscellaneous General Services	2052, Secretariat-General Services.	7,32,96,000	1,75,58,000	9,08,54,000
		2059, Public Works.			
		2070, Other Administrative Services.			
A-5	Social Services	2075, Miscellaneous General Services.	2,00,01,000	...	2,00,01,000
		2205, Art and Culture.			
		2216, Housing.			
		2235, Social Security and Welfare.			
A-6	Information and Publicity.	2250, Other Social Services.	1,51,32,000	...	1,51,32,000
		2251, Secretariat-Social Services.			
Total-General Administration Department.			11,24,29,000	5,75,58,000	16,99,87,000
Home Department.					
B-1	Police Administration	2014, Administration of Justice	14,27,95,000	...	14,27,95,000
		2055, Police			
		2070, Other Administrative Services.			

SCHEDULE—Contd.

(1)	(2)	(3)	(4)
		Rs.	Rs.
	Home Department.—contd.		
B-3	Transport Administration		
	<ul style="list-style-type: none"> 2041, Taxes on Vehicles. 3055, Road Transport. 3056, Inland Water Transport. 	1,22,30,000	1,22,30,000
B-4	Secretariat and Other General Services		
	<ul style="list-style-type: none"> 2045, Other Taxes and Duties on Commodities and Services. 2052, Secretariat-General Services. 2075, Miscellaneous General Services. 	30,27,000	30,27,000
B-5	Jails.	4,30,000	4,30,000
	Total-Home Department.	15,84,82,000	15,84,82,000
	Revenue and Forests Department.		
C-1	Revenue and District Administration		
	<ul style="list-style-type: none"> 2029, Land Revenue 2045, Other Taxes and Duties on Commodities and Services. 	79,48,000	79,48,000
C-2	Stamps and Registration		
	<ul style="list-style-type: none"> 2053, District Administration. 2070, Other Administrative Services. 2030, Stamps and Registration 	73,15,24,000	73,15,24,000
C-4	Secretariat and Other General Services		
	<ul style="list-style-type: none"> 2052, Secretariat-General Services. 2059, Public Works. 2075, Miscellaneous General Services. 	23,20,000	23,20,000
C-6	Natural Calamities.		
	<ul style="list-style-type: none"> 2245, Relief on Account of Natural Calamities. 2406, Forestry and Wild Life. 	37,40,000	37,40,000
C-7	Forest		
	<ul style="list-style-type: none"> 2415, Agricultural Research and Education. 	30,71,23,000	30,73,92,000
	Total-Revenue and Forests Department.	1,05,26,55,000	1,05,29,24,000

Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.

D-4	Agriculture Services.	2401, Crop Husbandry.	46,13,22,000	...	46,13,22,000
D-5	Animal Husbandry.	2402, Soil and Water Conservation. 2415, Agricultural Research and Education. 2403, Animal Husbandry.	13,79,70,000	...	13,79,70,000
	Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.		59,92,92,000	...	59,92,92,000

School Education and Sports Department.

E-2	General Education.	2202, General Education.	3,06,44,45,000	13,27,00,000	3,19,71,45,000
E-3	Secretariat and Other Social Services.	2204, Sports and Youth Services. 2205, Art and Culture. 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2235, Social Security and Welfare. 2251, Secretariat-Social Services.	2,25,42,000	...	2,25,42,000
	Total-School Education and Sports Department.		3,08,69,87,000	13,27,00,000	3,21,96,87,000

Urban Development Department.

F-2	Urban Development and Other Advance Services.	2053, District Administration. 2070, Other Administrative Services. 2217, Urban Development.	16,16,01,000	...	16,16,01,000
F-3	Secretariat and Other Social Services.	3054, Roads and Bridges. 3435, Ecology and Environment. 2230, Labour and Employment. 2235, Social Security and Welfare. 2251, Secretariat-Social Services. 3475, Other General Economic Services	7,81,50,000	...	7,81,50,000
	Total-Urban Development Department.		23,97,51,000	...	23,97,51,000

SCHEDULE—Contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Finance Department.				
		{ 2020, Collection of Taxes on Income and Expenditure.				
G-1	Sales Tax Administration.	2040, Sales Tax.	20,40,00,000	...	20,40,00,000	
		{ 3475, Other General Economic Services.				
		{ 2048, Appropriation for Reduction or Avoidance of Debt.				
G-3	Interest Payments and Debt Servicing.	2049, Interest Payments.	...	1,27,57,01,000	1,27,57,01,000	
G-7	Social Security and Welfare.	2235, Social Security and Welfare.	12,63,01,000	...	12,63,01,000	
		Total-Finance Department.	33,03,01,000	1,27,57,01,000	1,60,60,02,000	
		Public Works Department.				
H-1	Interest Payments.	2049, Interest Payments.	...	44,33,00,000	44,33,00,000	
H-3	Housing.	2216, Housing.	30,11,81,000	...	30,11,81,000	
H-5	Roads and Bridges.	3054, Roads and Bridges.	60,50,50,000	...	60,50,50,000	
		2059, Public Works.				
		2202, General Education.				
		2203, Technical Education.				
		{ 2205, Art and Culture.				
		{ 2210, Medical and Public Health.				
H-6	Public Works and Administrative and Functional Buildings.	2217, Urban Development.	50,56,02,000	...	50,56,02,000	
		2230, Labour and Employment.				
		2403, Animal Husbandry.				
		2405, Fisheries.				
		Total-Public Works Department.	1,41,18,33,000	44,33,00,000	1,85,51,33,000	

Water Resources Department.

I-3	Irrigation, Power and Other Economic Services.	1,45,30,85,000	51,000	1,45,31,36,000
	2402, Soil and Water Conservation.			
	2701, Major and Medium Irrigation.			
	2702, Minor Irrigation.			
	2705, Command Area Development.			
	2711, Flood Control and Drainage.			
	2801, Power			
	3402, Space Research.			
	Total-Water Resources Department.	1,45,30,85,000	51,000	1,45,31,36,000

Law and Judiciary Department.

J-1	Administration of Justice.	40,32,000	4,81,76,000	5,22,08,000
	2014, Administration of Justice.			
	2052, Secretariat-General Services.			
	2070, Other Administrative Services.			
J-2	Secretariat and Other Social and Economic Services.	10,00,000	...	10,00,000
	2235, Social Security and Welfare.			
	2250, Other Social Services.			
	3475, Other General Economic Services.			
	Total-Law and Judiciary Department.	50,32,000	4,81,76,000	5,32,08,000

Industries, Energy and Labour Department.

K-3	Stationery and Printing.	1,000	...	1,000
	2057, Supplies and Disposals.			
	2058, Stationery and Printing.			
K-4	Labour and Employment.	68,16,000	...	68,16,000
	2230, Labour and Employment.			
	2801, Power.			
K-6	Energy.	64,30,000	...	64,30,000
	2810, Non-Conventional Sources of Energy.			
	2851, Village and Small Industries.			
	2852, Industries.			
K-7	Industries.	2,02,22,20,000	...	2,02,22,20,000
	2853, Non-Ferrous Mining and Metallurgical Industries.			
	Total-Industries, Energy and Labour Department.	2,03,54,67,000	...	2,03,54,67,000

SCHEDULE—Contd.

(1)	(2)	(3)	(4)		
				Rs.	Rs.
L-2	District Administration.	2053, District Administration.	6,11,16,000	...	6,11,16,000
		2235, Social Security and Welfare.			
		2402, Soil and Water Conservation.			
		2406, Forestry and Wild Life.			
		2415, Agricultural Research and Education.			
		2501, Special Programmes for Rural Development.			
		2505, Rural Employment.	2,15,94,34,000	...	2,15,94,34,000
		2515, Other Rural Development Programmes.			
		2551, Hill Areas.			
		2702, Minor Irrigation.			
		2810, Non-Conventional Sources of Energy.			
		3454, Census, Survey and Statistics.			
L-4	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	19,00,000	...	19,00,000
		Total-Rural Development and Water Conservation Department.	2,22,24,50,000	...	2,22,24,50,000
N-2	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2205, Art and Culture.			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	1,98,71,58,000	...	1,98,71,58,000
		Total-Social Justice and Special Assistance Department.	1,98,71,58,000		1,98,71,58,000

Planning Department.

O-5 Hill Areas.	2551, Hill Areas.	11,22,000	..	11,22,000
O-7 Secretariat-Economic Services.	3451, Secretariat-Economic Services.	1,33,36,000	..	1,33,36,000
O-8 Census, Survey and Statistics.	3454, Census, Survey and Statistics.	2,16,00,000	..	2,16,00,000
Total-Planning Department.		3,60,58,000	..	3,60,58,000

Parliamentary Affairs Department.

P-1 Secretariat-General Services.	2052, Secretariat-General Services.	1,50,00,000	..	1,50,00,000
Total-Parliamentary Affairs Department.		1,50,00,000	..	1,50,00,000

Housing Department.

Q-2 Administrative Services.	2070, Other Administrative Services.	2,50,000	..	2,50,000
Total-Housing Department.		2,50,000	..	2,50,000

Public Health Department.

R-1 Medical and Public Health.	{ 2210, Medical and Public Health. 2211, Family Welfare. 2235, Social Security and Welfare. 3454, Census, Survey and Statistics.	24,27,10,000	..	24,27,10,000
		Total-Public Health Department.		24,27,10,000
		24,27,10,000

Medical Education and Drugs Department.

S-1 Medical and Public Health.	2210, Medical and Public Health.	31,66,60,000	..	31,66,60,000
Total-Medical Education and Drugs Department.		31,66,60,000	..	31,66,60,000

SCHEDULE—Contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Tribal Development Department.				
T-2	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2425, Co-operation. 2202, General Education. 2204, Sports and Youth Services. 2210, Medical and Public Health. 2211, Family Welfare. 2215, Water Supply and Sanitation. 2216, Housing. 2217, Urban Development. 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2230, Labour and Employment. 2235, Social Security and Welfare. 2236, Nutrition.		53,64,28,000	...	53,64,28,000
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan.	2401, Crop Husbandry. 2403, Animal Husbandry. 2405, Fisheries. 2406, Forestry and Wild Life. 2425, Co-operation. 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2702, Minor Irrigation. 2801, Power. 2810, Non-Conventional Sources of Energy. 2851, Village and Small Industries. 3054, Roads and Bridges.		65,10,96,000	...	65,10,96,000
		Total-Tribal Development Department		1,18,75,24,000	...	1,18,75,24,000

Co-operation, Marketing and Textiles Department.

V-2	Co-operation.	2,46,36,27,000	2,46,36,27,000	2,46,36,27,000
	{ 2230, Labour and Employment. 2235, Social Security and Welfare. 2425, Co-operation. 2851, Village and Small Industries. 3451, Secretariat-Economic Services. 3456, Civil Supplies. }			
	Total-Co-operation, Marketing and Textiles Department.	2,46,36,27,000	...	2,46,36,27,000

Higher and Technical Education Department.

W-2	General Education.	1,10,54,00,000	1,10,09,000	1,11,64,09,000
W-3	Technical Education.	32,65,49,000	...	32,65,49,000
W-4	Art and Culture	65,78,67,000	...	65,78,67,000
W-6	Secretariat-Social Services.	2,69,20,000	...	2,69,20,000
W-7	Revenue Expenditure on Removal of Regional Imbalance	8,47,55,000	...	8,47,55,000
	Total-Higher and Technical Education Department.	2,20,14,91,000	1,10,09,000	2,21,25,00,000

Women and Child Development Department.

X-1	Social Security and Nutrition	52,50,00,000	...	52,50,00,000
	{ 2235, Social Security and Welfare. 2236, Nutrition. 2515, Other Rural Development Programmes. }			
	Total-Women and Child Development Department.	52,50,00,000	...	52,50,00,000

Employment and Self-Employment Department

ZA-1	Secretariat and Other Social Services	30,00,000	...	30,00,000
	{ 2230, Labour and Employment. 2251, Secretariat-Social Services. }			
	Total-Employment and Self-Employment Department	30,00,000	...	30,00,000

SCHEDULE—Contd.

(1)	(2)	(3)	(4)
	Tourism and Cultural Affairs Department		
	2202, Art and Culture	Rs. 16,69,02,000	Rs. 16,69,02,000
	Total-Tourism and Cultural Affairs Department	16,69,02,000	16,69,02,000
	Total-A-Expenditure on Revenue Account.	21,85,31,44,000	1,96,87,64,000
	B-EXPENDITURE ON CAPITAL ACCOUNT		
	Home Department.		
B-9	Capital Expenditure on Economic Services.	7,00,00,000	7,00,00,000
	Total-Home Department.	7,00,00,000	7,00,00,000
	Revenue and Forests Department.		
C-10	Capital Expenditure on Economic Services.	2,83,21,000	2,84,93,000
	Total-Revenue and Forests Department.	2,83,21,000	2,84,93,000
	Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.		
D-11	Capital Expenditure on Dairy Development.	18,50,000	18,50,000
	Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	18,50,000	18,50,000

Finance Department.

G-9A Loans For the Other General Economy.

7475, Loans for Other General Economy.

2,73,60,000

2,73,60,000

Total-Finance Department.

2,73,60,000

2,73,60,000

Public Works Department.

4055, Capital Outlay on Police.

4216, Capital Outlay on Housing.

4711, Capital Outlay on Flood Control.

5054, Capital Outlay on Roads and Bridges.

4059, Capital Outlay on Public Works.

4202, Capital Outlay on Education, Sports, Art and Culture.

4210, Capital Outlay on Medical and Public Health.

4217, Capital Outlay on Urban Development.

4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.

4235, Capital Outlay on Social Security and Welfare.

4250, Capital Outlay on Other Social Services.

4405, Capital Outlay on Fisheries.

4202, Capital Outlay on Education, Sports, Art and Culture.

4210, Capital Outlay on Medical and Public Health.

4250, Capital Outlay on Other Social Services.

5054, Capital Outlay on Roads and Bridges.

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SCHEDULE—Contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Water Resources Department.				
		4402, Capital Outlay on Soil and Water Conservation.				
		4701, Capital Outlay on Major and Medium Irrigation.				
		4702, Capital Outlay on Minor Irrigation.				
		4711, Capital Outlay on Flood Control Projects.	16,16,32,06,000	87,000	16,16,32,93,000	
		4801, Capital Outlay on Power Projects.				
		5402, Capital Outlay on Space Research.				
		Total-Water Resources Department.	16,16,32,06,000	87,000	16,16,32,93,000	
		Law and Judiciary Department.				
J-4	Capital Outlay on Public Works. 4059, Capital Outlay on Public Works.		3,97,52,000	...	3,97,52,000	
		Total-Law and Judiciary Department.	3,97,52,000	...	3,97,52,000	
		Industries, Energy and Labour Department.				
		4425, Capital Outlay on Co-operation.				
		6851, Loans for Village and Small Industries.	70,00,000	...	70,00,000	
		6885, Other Loans to Industries and Minerals.		...		
		Total-Industries, Energy and Labour Department.	70,00,000	...	70,00,000	
		Rural Development and Water Conservation Department.				
		4402, Capital Outlay on Soil and Water Conservation.				
		4406, Capital Outlay on Forestry and Wild Life.	1,64,06,66,000	...	1,64,06,66,000	
		4702, Capital Outlay on Minor Irrigation.		...		
		6216, Loans for Housing.		...		
		Total-Rural Development and Water Conservation Department.	1,64,06,66,000	...	1,64,06,66,000	

Planning Department.

O-9 Capital Outlay on Other Rural Development Programmes.	73,40,00,000	73,40,00,000
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Total-Planning Department.

...	73,40,00,000	73,40,00,000
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Tribal Development Department.

T-6 Capital Expenditure on Tribal Areas Development Sub Plan.	1,62,69,88,000	1,62,69,88,000
4059, Capital Outlay on Public Works.		
4202, Capital Outlay on Education, Sports, Art and Culture.		
4210, Capital Outlay on Medical and Public Health		
4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
4250, Capital Outlay on Other Social Services.		
4402, Capital Outlay on Soil and Water Conservation.		
4405, Capital Outlay on Fisheries.		
4406, Capital Outlay on Forestry and Wild Life.		
4425, Capital Outlay on Co-operation.		
4701, Capital Outlay on Major and Medium Irrigation.		
4702, Capital Outlay on Minor Irrigation.		
5054, Capital Outlay on Roads and Bridges.		
6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
6250, Loans for Other Social Services.	6,13,000	6,13,000
6851, Loans for Village and Small Industries.		

Total-Tribal Development Department.

...	1,62,76,01,000	1,62,76,01,000
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SCHEDULE—Contd.

(1)	(2)	(3)	(4)
		Rs.	Rs.
	Co-operation, Marketing and Textiles Department.		
V-3	Capital Expenditure on Social Services.		
	<ul style="list-style-type: none"> 4425, Capital Outlay on Co-operation. 4851, Capital Outlay on Village and Small Industries. 5475, Capital Outlay on Other General Economic Services. 	13,04,00,000	13,04,00,000
V-5	Capital Expenditure on Economic Services.		
	<ul style="list-style-type: none"> 6216, Loans for Housing. 6425, Loans for Co-operation. 6851, Loans for Village and Small Industries. 7475, Loans for Other General Economic Services. 	1,35,58,45,000	1,35,58,45,000
	Total-Co-operation, Marketing and Textiles Department.	1,48,62,45,000	1,48,62,45,000
	Total-B-Expenditure on Capital Account. . .	22,34,82,17,000	22,34,84,76,000
	Grand Total. . .	44,20,13,61,000	46,17,03,84,000

STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the monies required to meet the supplementary expenditure on certain services and purposes in relation to the year 2007-08.

The amounts are shown below :—

	Rs.
(a) Revenue Expenditure . .	23,82,19,08,000
(b) Capital Expenditure . .	22,34,84,76,000
Total . .	<u>46,17,03,84,000</u>

Nagpur,
Dated the 28th November 2007.

JAYANT PATIL,
Minister for Finance.